## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5289 ANSWERED ON:24.04.2015 TAX NOTICES TO OVERSEAS FUNDS Charitra Shri Ram

## Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has issued tax notices to 100 overseas funds for tax evasion estimated at US \$ 5-6 millions;
- (b) if so, the details thereof; and
- (c) the corrective measures taken by the Government to prevent such evasion in the future?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

- (a)& (b) Tax notices have been issued in 68 cases of overseas funds to bring to tax the book profits as per Minimum Alternate Tax (MAT) provisions under section 115JB of the Income-tax Act, 1961. So far, total tax demand of Rs 602.83 cr has been raised.
- (c)The applicability of MAT provisions is a legal issue and wherever the cases require application of MAT provisions, the same is being done.